

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994/5989 /A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Presiding officer,  
Industrial Court, Guwahati.

Dated Guwahati the 17<sup>th</sup> November, 2021.

Sub: **Casual leave.**

Ref:- Letter No. IT.5/2021/277 dtd. 17.11.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.11.2021 with station leave permission, with your official vehicle, at your own cost, from the evening of 18.11.2021 till the morning of 22.11.2021**, has been granted. The Presiding officer, Labour Court, Kamrup(M), Guwahati shall remain in charge of your Court and office during this period.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

5991  
Memo NO.HC.VII-83/1994/5990- /A, dated 17.11.2021

Copy to:

1. The Presiding officer, Labour Court, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

Sdt  
**JT.REGISTRAR (VIGILANCE)**